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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/632/ (IB)/2017  
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD  
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Geethanjali T  
For Aiyar & Dolia

Respondent

Geethanjali T

2. Shwetha Vasudevan  
for Srinath Sridevan

Counsel  
for the  
Applicant

Shwetha Vasudevan

**ORDER**

Counsels representing both the parties are present. Counsel for the respondent prayed for time to make submissions. Time is extended at request. Put up on 12.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc